

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 133/252/ND/2018

In the matter of:

M/s. Soma Green Energy Pvt. Ltd.
Vs.
ROC & another.

... Appellant

...Respondent

Under Section: 252

Order delivered on 16.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For the Respondent

:
: Ms. Easha Kadian, Adv. for
Ms. Lakshmi Gurung, St. Counsel

ORDER

Due to paucity of time, matter is adjourned to 30.07.2018.

Mukesh



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**